

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No. 17657/2024

MAHESH

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH &amp; ORS.

Respondent(s)

IA No. 99992/2024 - EXEMPTION FROM SURRENDERING WITHIN TIME

Date : 31-01-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K. VINOD CHANDRAN  
[IN CHAMBERS]

For Petitioner(s) : Mr. B.P.Singh Dhakray, Adv.  
Mr. Shakti Singh Dhakray, Adv.  
Mr. Kumar Dushyant Singh, AOR  
Ms. Jinisha, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following  
O R D E R

I.A. No. 99992/2024

1. Having heard learned counsel for the petitioner, prayer seeking exemption from surrendering is granted.
2. The application for exemption from surrendering is allowed.
3. Registry is directed to process the matter for listing before the Court.

(GEETA JOSHI)  
SENIOR PERSONAL ASSISTANT

(MAMTA RANI)  
COURT MASTER (NSH)